

Joint Committee Inspection Report

In the Matter of

Original Application No.74/2021
'Kailash Kumar Changani Vs State of Rajasthan & Ors'

w.r.to

Hon`ble National Green Tribunal Central Bench Bhopal
order dated 27.09.2021

Date of Visit: 20 October, 2021

Location: Udaipur, Raj.

Glossary

APCD	Air Pollution Control Device
BMWM	Bio Medical Waste Management
CEMS	Continuous Emission Monitoring System
CO	Carbon Monoxide
CO ₂	Carbon Dioxide
CPCB	Central Pollution Control Board
CBWTF	Common Bio-medical Waste Treatment Facility
DG	Diesel Generator
ETP	Effluent Treatment Plant
GPS	Global Positioning System
HCF	Health Care Facility
HWM	Hazardous Waste Management
MT	Metric Ton
OCMS	Online Continuous Monitoring System
PLC	Programmable Logic Controller
PM	Particulate Matter
RSPCB	Rajasthan State Pollution Control Board
TSDF	Treatment Storage Disposal Facility

Joint Committee Inspection Report in the matter of Kailash Kumar Changani Vs State of Rajasthan &Ors'

Hon'ble NGT (CZ), Bhopal vide its order dated 27September, 2021 in OA no. 74/2021 'Kailash Kumar Changani Vs State of Rajasthan &Ors' directed under Para 1, 5 and 6 as :-

1. *The issue raised in this application is violation of the Bio Medical Waste Management Rules, 2016 by wrongly operating CBWTF at RNT Medical College Udaipur wherein more than half of the waste is not being treated and is being dumped at Balicha dumping ground Udaipur which is owned by Udaipur Municipal Corporation and there is huge gap in generation of Bio Medical Waste and capacity to treat it.*
5. *We deem it just and proper to call a report on the matter in issue, in present application, from a Joint Committee consisting of:-
 - (i) Representative of CPCB, Rajasthan.
 - (ii) Representative of Rajasthan Pollution Control Board.
 - (iii) Chief Medical Officer, Udaipur, Rajasthan*
6. *The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.*

In view of the above direction the M/s RNT medical campus, Udaipur Balicha dumping ground Udaipur and M/s En-Vision Enviro Pvt. Ltd. which is functioned as Common Biomedical Waste Treatment Facility (CBWTF) has been visited by the joint committee on 20th October, 2021 to assess the factual status of allegation made in petition, compliance status of Bio-medical Waste Management, Rules 2016 and Guidelines issued in this regard from time to time. The joint committee comprised of the following officers:

1. Sh.Vinay Katta, Regional Officer, RSPCB Udaipur
2. Sh. Dinesh Kharadi CMHO, Udaipur
3. Dr.Anoop Chaturvedi, Scientist 'B' Regional Directorate, CPCB, Bhopal

During visit representative of Udaipur municipal corporation Sh.Mahendra Samdhani Executive Engineer and Sh.S.N.Sharma, Health Officer representative of RNT medical college Ms. Shahin Banu Infection

control nurse, Sh. Gorav and representative of M/s En-vision Enviro Sh. Shrad Tamboli were present during the inspection and informed about present waste management practice and status of legal compliance. Ms. Payal Pancholi SO cum lab in-charge of regional office RSPCB Udaipur was also present along with her monitoring team.

The main issues raised in the petition by the applicant regarding the RNT medical college, Balicha trenching ground and CBWTF unit verification points as per 27.9.2021 order areas under :-

1. Illegal operation of CBWTF at RNT college campus and mismanagement of BMW.
2. Dumping of BMW at Balicha trenching ground.
3. M/s En-vision Enviro Ltd. (CBWTF) not complying the BMW guidelines.
4. CBWTF not having the capacity to treat BMW.

To verify the factual status the team has visited three locations i.e. RNT medical campus, Balicha trenching ground and CBWTF and observed the biomedical waste management related activity which includes verification of storage and segregation practice adopted, treatment equipments, record keeping, data transmission, APCD and ETP status etc. During the visit the team also interacted with RNT medical collage staff who are associated with waste management, workers of Balicha site, drivers, contract workers and helpers to find out the awareness level and subject knowledge of work assigned, and also tried to fetch out any other information which is related to this matter.

During visit geographical coordinates, photographs and other relevant information were also collected which are incorporated in the Report. The main observation of the team is given below:

ISSUE 1 - Illegal operation of CBWTF at RNT college campus and mismanagement of BMW.

1. Ravindra Nath Tagore Medical College, Udaipur is a Govt. medical college. The college was established in 1961, R.N.T. Medical College, Udaipur City. There are five hospitals attached to this Medical College. These are Maharana Bhupal Govt Hospital; Pannadhay Rajkiya Mahila Chikitsalaya; Seth Ram Vilas Bhuwalka Yakshma Arogya Sadan;

Shri Khemraj Katara Satellite Hospital, Hiran Magri sector no 6 & Shri Sunder Singh Bhandari District Hospital, Chandpole.

2. The Maharana Bhupal Govt Hospital having the 1146 bed strength and consent was expired on 30.11.2013 and further applied for renewal on the basis of that RSPCB, RO Udaipur visited the hospital on 20.11.2020 and issued notice on 28.6.2021 for necessary improvements, hospital yet to submit the action taken report, hence renewal still under consideration with RSPCB. The copy of the notice enclosed as Annexure-01
3. The Pannadhay Rajkiya Mahila Chikitsalaya having the 540 bed strength and consent expired on 31.8.2021.
4. It was observed that there is no CBWTF installed in RNT medical college campus and entire BMW is being sent to M/s En-vision Enviro Ltd. which is located around 20 km away from the RNT medical college. Hence it is false allegation as mentioned in the petition.
5. During inspection randomly 05 wards i.e. Emergency, NICU, Medicine, Surgical, and Orthopedics visited in RNT medical college and interacted with paramedical staff to know the factual status and it was observed that they have knowledge about BMW segregation, but its implementation was poor due to casual attitude and weak supervision.
6. The BMW shall be segregated into containers or bags at the point of generation in designated colour coded bin/container but it was observed at most of the nursing station, waste generation points only one or two bins are available, hence proper segregation of BMW is not being done. It was also observed during the visits that lack of segregation practices results in the mixing of hospital wastes with general wastes.
7. The general housekeeping work including waste collection from ward to ward has been outsourced but outsourced staff is not that much trained about the 4 type of BMW segregation, so unknowingly they are mixing the waste. A formal short duration training (1 or 2 days) was given to doctors and nurses only, that too not very frequently, while a majority of the waste handlers especially the ward boys, sweepers and sanitary workers had not undergone practical training for safe handling of BMW and hence they probably unaware about proper management. However the attitude of infection control department and BMW management supervisors were found very positive and they are working sincerely for continual improvement of waste management in limited infrastructure and budget.
8. The hospital has provided isolated centralized BMW storage facility. It was observed that the BMW and MSW are being stored separately but at common location hence the possibility of interchanging of waste bags may not be ruled out. The hospital administration has unknowingly purchased

green colour bags for BMW collection but this colour is not recommended for collection of any category of waste so that it creates the confusion and probably this issue may be main cause for mismanagement. However hospital administration assured to sort out this issue very soon.

9. Both the hospitals having membership of CBWTF and sending entire BMW to CBWTF on regular basis and records are being maintained. It was observed that M/s En-vision environ ltd. collecting the BMW from medical college campus on regular basis which was also verified by GPS tracking data for the complaint period (1.8.2021 to 7.8.2021) and previous day (19.10.2021) of inspection. The GPS data sheet enclosed as Annexure-02
10. For tracking of waste bar coding is required however hospitals have not adopted bar code system so far as the matter of its implementation is pending at government level.
11. As per the waste collection data of CBWTF it was observed that less quantity of plastic waste reached for treatment hence the possibility of its pilferage from the wards may not be ruled out.
12. As discussed with contractor of housekeeping, in-charge of waste management and other associated members of waste management they accept that during the peak time of second wave of Covid minor mismanagement was happened due to acute shortage of trained staff, unwillingness of waste collection by sanitary staff and unknown fear of corona virus but same has been managed very soon.
13. As informed that the present man power supplier agency is not working properly and internal complaints of poor services were received from last few months, in this regard hospital administration issued letter and verbal instruction also given for further improvements. As no improvement observed so finally hospital decided no further renewal will be granted to this firm.
14. The NICU was maintained properly w.r.to BMW management and same type of practices may be adopted in other wards also.

ISSUE 2 - Dumping of BMW at Balichadumping ground.

1. The team also visited Balicha dumping ground to verify illegal dumping of BMW and it was observed that it is open dumping ground and there is no fencing around it.
2. Complaints related to dumping of BMW at this site was also published recently in local news paper in this regard Regional Officer RSPCB take self

cognizance and his team visited the place on 13.8.2021 then issued a notice to municipal corporation Udaipur on 9.9.2021 for taking necessary steps to prevent it. In compliance of that municipal corporation taking the corrective action and informed RSPCB on 28.9.2021 which is enclosed as Annexure-03

3. The municipal corporation started the fencing work all around the dumping site to prevent any unauthorized dumping. Security guards were also deputed for round the clock monitoring. The security guard maintaining all vehicle details and keeping vigil about which type of waste is being dumped by the vehicles but this arrangement was not available earlier.
4. It was observed that none of the government hospital and most of the non-bedded HCFs still not adopting the bar code system for waste tracking, so in this type of situation it very difficult to trace out the source of BMW dumped at dumping ground. The medical waste generated from households is being dumped at Balicha dumping ground by Municipal Corporation as there is no agreement with M/s En-vision enviro ltd. for its disposal. Hence the possibility of BMW dumping by non-member HCFs may not be ruled out.

ISSUE 3 - CBWTF not complying the BMW guidelines:

1. Team also visited M/s En-vision Enviro ltd. (work as CBWTF) to verify the provisions of BMWM Rules 2016.
2. The CBWTF has valid authorization upto 31.3.2023.
3. At the time of visit CBWTF was operational at full capacity. As per consent, the unit is having 50 kg/hr capacity incinerator, 50 kg/cycle autoclave and shredders of 50 kg/Hr. On average basis 1200 kg waste treated per day in which 700 to 800 kg waste is incinerable category and remaining is recyclable and sharp waste.
4. The recyclable waste is autoclaved followed by shredder. The unit has also provided concrete make sharp pit for disposable of metal sharp and needles.
5. It was observed that the PLC system is attached with the incinerator and incinerator is partially operated on it.
6. In compliance of CPCB guidelines for management of Covid waste revision-4, the unit has provided separate waste collection mechanism with dedicated vehicle but same could not be physically verified because all the vehicles were in the field for waste collection.

7. The unit has provided separate area for treated and untreated waste storage (15 ft X 20 ft) and seems it is sufficient to fulfill the present requirement of waste storage. It was observed that proper segregated and bar coded waste is not being received at the facility hence operator re-segregated the waste at the facility for sorting the recyclable material.
8. It was also observed that significant quantity of recyclable waste collected and received in yellow category bag which is further autoclaved. The traceability of this type of bags could not be done as there is no bar coding system and nothing mentioned on the bag regarding its identification.
9. As informed by the in charge of the facility the waste is collected from the member HCFs by the dedicated vehicles and every day the collection starts in the morning and completed in the evening. The collected waste is treated / incinerated same day.
10. During visit semi automatic feeding was practiced. As informed by the unit representative the up-gradation work of present incinerator has been completed and now it is complying the 2 second residence time. The certificate provide by the firm is enclosed as Annexure-04
11. The incinerator is found equipped with Air Pollution Control Device (APCD) which comprises ventury scrubber, demister attached with 30 meter stack. The water is used as the medium in ventury scrubber to suppress the dust emission from laden flue gas. The dust emission trapped in the water is collected as sludge in the settling tank.
12. The temperature of primary chamber and secondary chamber was observed 829°C and 1052°C respectively, but same as not transmitted or updated on CPCB website.
13. For the treatment of waste water generated from floor washing, vehicle washing and scrubber, the unit has provided 5 KL capacity ETP which comprised of Oil and Grease trap, Chemical dosing tank, coagulation Chamber, Primary Settling Tank, secondary settling Tank, PSF & ACF, Disinfection Tank. As informed by operator treated water is stored in over head tank and further used in horticulture and gardening purpose.
14. The unit has provided DG sets for emergency operation of plant and machinery in case of power supply failure.

ISSUE 4 - CBWTF not having the capacity to treat BMW:

1. The unit has installed 50 Kg/Hr capacity incinerator. It is observed from the record that compare to the yellow category incinerable waste received at the

site and the capacity of incinerator is near about to its maximum treatment capacity. On average basis 800 to 900 Kg yellow category of waste received at CBWTF and this much quantity will take 16-18 Hr for incineration.

2. The functionality of the autoclave was also verified as autoclave was in operation during visit. Spore test of each batch and records were maintained as per rules which is enclosed as **Anexure-05**
3. Shredder was found operational and kept near autoclave fixed on RCC foundation. The capacity of shredder is 50 kg/Hr and presently this capacity is sufficient to shred the receiving waste.
4. The unit has claimed that as the operation of new facility in Dungurpur area approx 1500 beds reduced from the present capacity. As mentioned in petition Ananta institute of medical college and American international institute of medical science having 810 and 700 beds respectively but as per annual report submitted by the institutes they are having 650 and 100 beds only, so the gap of near about 800 beds is exist.
5. As per the direction of district administration of Rajasthan the unit collecting the waste from Sirohi and Pali rural area, however it is not in the coverage area of this unit but due to unavailability of the facility in that area the unit is providing his services in this area.
6. In the view of above it seems that presently the unit is able to treat the collected waste but further addition of large number of beds may create the problem as the incinerator is running at its optimum capacity.

OCEMS, Bar coding facility:

1. As per the guideline of CPCB, the unit has installed M/s Prima, make CEMS in incinerator stack to monitor primary & secondary chamber temperature, CO and CO₂. The CEMS data available at CPCB and RSPCB website which was verified during visit. The OCMS data sheet for the duration of 1.10.2021 to 21.10.2021 enclosed as **Annexure-06**
2. During inspection, it is informed by the CBWTF that data is being transferred to the RSPCB/CPCB server through internet but due to poor internet connectivity in this area data transfer is sometimes hampered.
3. The unit has started the bar coding facility but its implementation at ground level was found poor. As per the record most of the HCFs are still not adopting the bar coding system due to lack of awareness in the matter. However implementation of the bar code system is the joint responsibility of the Occupier as well as Operator of a CBWTF.

Record keepings :

The overall record keeping was found average and it need to improvement through digital type of proof rather than manual. Manual log book for incinerator, autoclave, shredder and ETP operation were maintained however as per norms PLC prints out or electronic tamper proof record is to be maintained.

Emission and Ambient air quality monitoring

1. During the visit the team conducted the stack emission monitoring to assess the performance of APCD and emission value are given in the table below:

S.No	Location	PM (mg/Nm ³)	NO _x (mg/Nm ³)	Remarks
01	Incinerator stack	44	11	Emission values complying the norms.
Standard limit		50	400	

All the emission results were found within the limit, as given in BMWM Rules, 2016.

As per the emission data received by CEMS the values of CO and CO₂ were observed 0.131% and 0.90% respectively on the basis of it the combustion efficiency is 79.57% against standard of at least 99.0% it may be because of mix type of waste burned during monitoring.

2. To assess the air quality in the vicinity of the unit ambient air monitoring performed at two locations i.e. inside the plant premises in down and up wind direction. The result of ambient monitoring as given below:

S. No.	Location	PM ₁₀ (ug/Nm ³)	SO ₂ (ug/Nm ³)	NO ₂ (ug/Nm ³)	Remarks
01	Near main gate of the unit	81	7.6	12.1	Monitoring affected due to heavy vehicle movement in front of CBWTF.
Standard		100	80	80	

The ambient monitoring shows that all the values are well within the limit.

Others :

1. The only positive thing is that the present Superintendent and his infection control team shown the responsive and cooperative attitude to adopt functional BMWM system through time targeted action plan.
2. As informed by facility operator in-spite of organizing so many awareness program and personnel interaction with cleaning staff and CHC & PHC, problem of waste segregation at source is not solved even some of the hospital not willing to give waste and also not obtaining the membership of CBWTF.
3. The unit has obtained authorization under HW Rules for generation of incineration ash. As informed by the unit representative recently they have disposed 3.98 MT of ash through TSDF, Gudli on 4.10.2021. It was observed still 1 to 2 MT of ash still stored inside the room for disposal. The unit has displayed the hazardous information board at main gate of the unit but it was not updated properly. Copy of the manifest enclosed as **Annexure-07**
4. The plastic and other recyclable material collected from various hospitals is being stored inside the room for further treatment. The collected plastic disinfected and shredded and sold to authorize plastic waste recycler. Recently the unit has sold out 14 T of plastic and record of the same has been maintained. The receipt of plastic waste recycling enclosed as **Annexure-08**
5. As per the CPCB guideline the unit has downloaded the 'COVID19BWM' app and submitting the Covid waste collection data on it.
6. The facility has done all the necessary vaccination to staff engaged in waste collection and treatment i.e. Tetanus and Hepatitis-B.
7. As the unit is collecting and storing the medical waste so it is obvious some foul smell is generated inside the untreated waste storage room but outside the premises there was no foul feel observed by committee members during the visit. However unit is spraying disinfectant solution on regular basis to control the odor related problem if any.

Recommendation:-

On the basis of the joint inspection and monitoring by committee the following recommendations are given by the committee:-

Action by RNT medical college:

1. The BMW and MSW must be stored at different location to avoid any mixing or interchanging of bags.
2. Hospital administration may coordinate with RSPCB regarding organizing awareness and training program at department level w.r.t. segregation, collection, storage, and proper documentation.
3. The BMW must be collect in designated color bag as given in schedule-I of BMWM Rules, 2016.
4. The consent and authorization must be obtained from RSPCB at the earliest.
5. Bar code system must be adopted for waste tracking.
6. Documentation of waste management must be maintained properly.
7. Strict instruction may be given to waste contractor and supervisor regarding proper on site segregation and collection.
8. Special training may be given to sanitary workers and outsourced staff for better management of BMW.

Action by Udaipur municipal corporation:

1. Fencing work at the periphery of the dumping site must be completed at the earliest.
2. For disposal of house hold BMW a agreement must be signed with CBWTF.
3. Computerized record of waste and vehicles may be maintained at dumping site.
4. If any illegal BMW received at site then the information should be given to RO,RSPCB and M/s En-vision Enviro Ltd. immediately.
5. Sign board of waste characterization may be placed at prominent location of site for awareness.
6. If BMW found in any collection bin inside the city the action must be taken as per rule.
7. Possibility of CCTV installation may be explored for better monitoring round the clock basis at the dump site.

Action by M/s En-vision Enviro Ltd:

1. New membership should be stopped when bed strength will be reached upto 10000 beds or total waste quantity reaches above the treatment capacity whichever is earlier.
2. To provide all necessary help to state government regarding awareness & training and establishment of bar code system.
3. To improved the combustion efficiency of the plant put more

emphasis on the spot segregation or whatever rectification required in this regard.

4. Possibility of higher capacity of incinerator and autoclave installation may be explored with all necessary permission from RSPCB or other concern agency.
5. To maintain all the logbooks properly and temper proof related to incineration system, waste movement and collection system and treated waste disposal.
6. To organize more awareness programs and interaction meet with member hospitals so that waste could be segregated properly at source.
7. To maintain all the safety measure and good housekeeping at all the time.
8. The unit shall comply all the condition as given in authorization.

Action Taken :-

1. On the basis of committee recommendation RSPCB may issue notice to RNT, UMC and CBWTF for the compliance of the above points and directing them to submit the time bond action plan for its timely execution. The Regional office of RSPCB, Udaipur communicated the matter to Head Office Jaipur for issuing the same.
2. Due to the overburden on the medical facilities and large quantities of BMW waste being generated as a result of the outbreak of second wave of COVID-19 pandemic, and the importance of medical college and CBWTF, the said facility was allowed to operate for the time being, and no stringent action has been taken at that time.

(Dinesh Kharadi)
CMHO, Udaipur

(Vinay Katta)
Regional Officer, RSPCB, Udaipur

(Payal Pancholi)
Scientific Officer, RSPCB, Udaipur

(Dr Anoop Chaturvedi)
Scientist-B, CPCB-RD-Bhopal

Photograph during the visit



Committee meeting and visit of sites
on 20.10.2021





BMW segregation and collection system



22-Oct-2021 at 12:14:42 PM
New MICU, MBGH udaipur



BMW segregation poster



BMW storage room



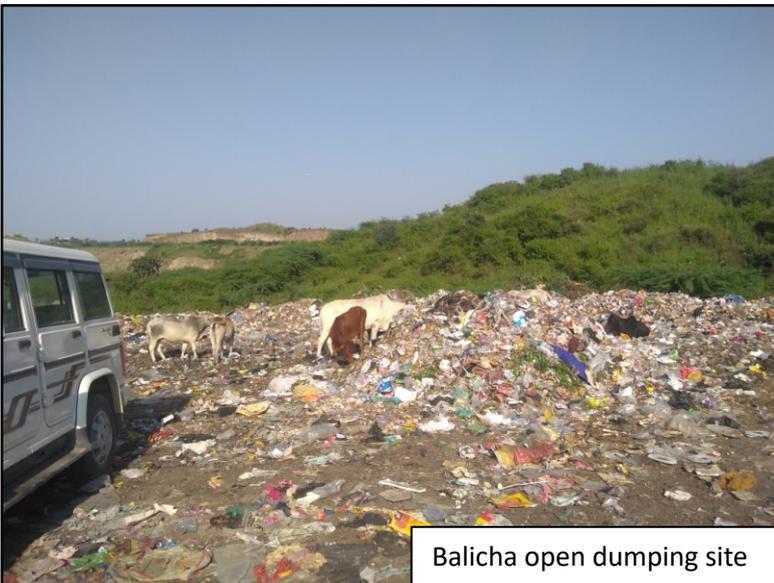
Common space for BMW and MSW storage



Main gate of Balicha dumping site



Committee visit at Balicha sites



Balicha open dumping site



View of M/s Envision Enviro (CBWTF)
Udaipur





Storage room at CBWTF



ETP



Ash storage area



View of Stack, OCEMS and Hazardous display board at site





Rajasthan State Pollution Control Board

Annex-1

BMW-67

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004

Phone :0141-2711263 e-mail : member-secretary@rpcb.nic.in

Toll Free Help Line No. : 18001806127 Ext. 7

Registered Post

F.16 (BMW-64) RPCB/BMW/ 300

Date: 28/06/21

The Superintendent,
M/s Maharana Bhupal Government Hospital,
Near Chetak Circle,
Udaipur.

JE (JP)
[Signature]

Sub: Show cause notice for intended refusal of applications for Authorization under Biomedical Waste Management Rules, 2016 and consent to establish & consent to operate under Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981.

Ref.: (i) Applications for ACTO dated 09.12.2013, 27.11.2014, 23.12.2015, 21.04.2016 and 08.04.2019.

(ii) Show cause notices/ letters dated 31.01.2014, 14.08.2014, 08.07.2015, 25.05.2016, 10.08.2016, 19.02.2020, 05.10.2020.

1. Whereas the Environment (Protection) Act, 1986 (hereinafter referred to as the 'Act') came into force in whole of country with effect from 19/11/1986.
2. And whereas the Central Government in exercise of the powers conferred upon it has notified the Biomedical Waste Management Rules, 2016 (hereinafter referred to as BMW Rules, 2016). These Rules are in force with effect from 28.03.2016.
3. And whereas under the provisions of Rule 4, every occupier of an institution generating/ handling biomedical waste, as defined under the BMW Rules, 2016, is required to take all steps to ensure that such waste is handled and disposed without any adverse effect to the human health and the environment.
4. And whereas the provisions of Rule 7 further provides that biomedical waste is to be treated and disposed of in accordance with Schedule II and in compliance of the standards prescribed in Schedule II.
5. And whereas under the provisions of Rule 10, it is mandatory on the part of an occupier generating biomedical waste to seek authorization from the State Pollution Control Board.
6. And whereas the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981 (hereinafter referred to as the "Acts"), have come into force in the whole of the country with effect from 23.03.1974 and 16.05.1981 respectively.
7. And whereas, the Acts have been enacted to provide for the prevention, control and abatement of water and air pollution and for maintaining and restoring the wholesomeness of water and air.
8. And whereas you are operating the hospital in the name of M/s Maharana Bhupal Government Hospital near Chetak Circle, Udaipur.
9. And whereas authorization under Biomedical Waste Management Rules, 2016 for 1146 beds granted vide this office letter dated 10.05.2011 expired on 30.11.2013.
10. And whereas you are operating the hospital without obtaining authorization under Biomedical Waste Management Rules, 2016 and consent to operate under Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 and thus violating the various provisions of the referred Acts/ Rules.



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004

Phone :0141-2711263 e-mail : member-secretary@rpcb.nic.in

Toll Free Help Line No. : 18001806127 Ext. 7

11. And whereas your authorization and consent applications were examined and deficiencies were communicated vide letters under reference and the last show cause notice issued vide this office letter dated 05.10.2020.
12. And whereas you have submitted reply vide letters dated 23.12.2021, 12.01.2021, 12.02.2021, 04.03.2021 and 25.03.2021.
13. And whereas your reply has been examined and found unsatisfactory in view of following—
 - i. Copy of Environmental Clearance issued by the competent authority has not been submitted.
 - ii. Fee deposited with CTE application is inadequate. Total fee applicable for (1542–1146=) 396 beds + 50 beds proposed is Rs. 4,36,000/-.
14. And whereas the hospital was inspected by officials of the Board on 20.11.2020. during inspection, it was observed that –
 - i. Segregation of biomedical waste at point of generation needs improvement.
 - ii. Metering arrangement has not been provided at source of water and log book of water consumption is also not maintained.
 - iii. Separate storage room for biomedical waste has not been provided.
 - iv. Housekeeping needs improvement.
15. And whereas it is evident that the hospital has not complied with the provisions of Water Act, 1974, Air Act, 1981 and EP Act, 1986.
16. And whereas violation of provisions of Water Act, 1974, Air Act, 1981 and EP Act, 1986 is an offence under the provisions of these Acts.

In view of above, this show cause notice is being issued as to why the applications for authorization, consent to establish and consent to operate under reference may not be refused. In case, if you wish to submit any objection/clarification to the above intended refusal of authorization, consent to establish and consent to operate, you may submit your reply along with the evidence based supporting documents to this office as well as a copy of it to the Regional Office, Udaipur by 31.07.2021 failing which, the applications for authorization, consent to establish and consent to operate may be refused without any further notice to you in the matter.

Yours sincerely

Sd -

(Vishnu Datt Purohit)
Environmental Engineer (BMW)

Copy to following for information and necessary action:-

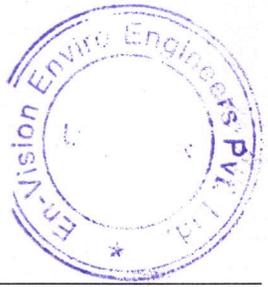
- ✓ 1. Regional Officer, Rajasthan State Pollution Control Board, Udaipur for information and necessary action.
2. Master File, BMW, RPCB, Jaipur.

DL

Environmental Engineer (BMW)

Travel Daily Summary

RJ 27 GC 8740 - Truck - 358480085305250 from 01-08-2021 00:00:00 to 07-08-2021 23:55:00



Travel Daily Summary

RJ 27 GC 8740 - Truck - 358480085305250 from 01-08-2021 00:00:00 to 07-08-2021 23:55:00

Summary

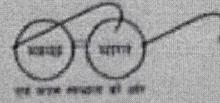
Distance	788.3700000000001
Running	32:56
Idle	04:59
Stop	130:00
Inactive	00:00
Alert	0

Detail

Date	First Ignition ON	Start Location	Distance	Running	Idle	Stop	Inactive	AV G	MA X	Dist ance	Dur ation	Alert	Start Odometer	End Odometer	Last Ignition Off	End Location
01-08-2021	01-08-2021 08:09	317, Old RTO Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SW)	66.91	02:31	00:06	21:23	00:00	27	61	NA	NA	0	55118.98	55185.89	01-08-2021 12:32	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
02-08-2021	02-08-2021 06:17	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	101.66	04:39	00:49	18:32	00:00	22	72	NA	NA	0	55185.89	55287.57	02-08-2021 16:32	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
03-08-2021	03-08-2021 06:26	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	161.03	06:15	00:46	16:59	00:00	26	71	NA	NA	0	55287.57	55448.59	03-08-2021 17:43	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
04-08-2021	04-08-2021 06:29	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	104.2	04:26	00:51	18:43	00:00	23	70	NA	NA	0	55448.59	55552.8	04-08-2021 15:32	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
05-08-2021	05-08-2021 07:03	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	109.37	04:30	00:52	18:38	00:00	24	72	NA	NA	0	55552.8	55662.16	05-08-2021 16:28	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
06-08-2021	06-08-2021 06:24	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	121.96	05:04	00:49	18:07	00:00	24	72	NA	NA	0	55662.16	55784.14	06-08-2021 17:55	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
07-08-2021	07-08-2021 07:02	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	123.24	05:31	00:46	17:38	00:00	22	67	NA	NA	0	55784.14	55907.38	07-08-2021 17:11	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)



कार्यालय नगर निगम, उदयपुर
टाउनहॉल लिंक रोड, उदयपुर (राज.) 513001



दूरभाष सं. 0294-2421255, 2420013, Helpline no. 0294-2426262

वेबसाइट www.udalpurmc.org.com

क्रमांक :- निविजा/21-22/584

दिनांक :- 28/09/2021

क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल
उदयपुर

विषय :- चिकित्सा ईकाईयो द्वारा जनित बायोमेडिकल वेस्ट का, म्युनिसिपल सॉलिड वेस्ट मैनेजमेन्ट एण्ड डिस्पोजल साइट, बलीचा में निस्तारण के सम्बंध में।

सन्दर्भ:- आपका पत्रांक RPCB/ROU/UDR/100 दिनांक 09.09.2021

महोदय

उपरोक्त विषयान्तर्गत लेख है कि नगर निगम की बलीचा स्थित डम्पिंग साईट पर म्युनिसिपल सॉलिड वेस्ट का संग्रहण एवं निस्तारण किया जाता है। बलीचा डम्पिंग साईट पर किसी भी प्रकार का बायोमेडिकल वेस्ट का निस्तारण नहीं किया जाता है।

गत दिनो उदयपुर शहर के न्युज चैनलो पर प्रसारित सूचना के आधार पर प्रदूषण नियंत्रण मण्डल, उदयपुर एवं नगर निगम उदयपुर के अधिकारियों के संयुक्त निरीक्षण के दौरान वहाँ किसी अज्ञात द्वारा बलीचा डम्पिंग साईट पर एक स्थान पर म्युनिसिपल सॉलिड वेस्ट के साथ कुछ बायोमेडिकल वेस्ट भी डाला पाया गया। इस प्रकार की घटना की पुनरावृत्ति नहीं हो इसके लिये नगर निगम उदयपुर द्वारा बलीचा डम्पिंग के प्रवेश द्वार के पास बाउण्ड्रीवाल निर्माण का कार्य प्रारम्भ करा दिया है तथा प्रवेश द्वार के पास ही एक गार्ड नियुक्त कर दिया गया है जिसके द्वारा डम्पिंग साईट पर आने वाले प्रत्येक कचरा वाहक वाहन के नम्बर, ड्राइवर का नाम, मोबाईल नम्बर इत्यादि का विवरण संधारित किया जाता है।

वास्ते सूचनार्थ एवं अग्रिम कार्यवाही हेतु प्रेषित हैं

आयुक्त
नगर निगम, उदयपुर

Travel Daily Summary

RJ 27 GC 8740 - Truck - 358480085305250 from 01-10-2021 00:00:00 to 31-10-2021 23:59:00

Travel Daily Summary

RJ 27 GC 8740 - Truck - 358480085305250 from 01-10-2021 00:00:00 to 31-10-2021 23:59:00

Summary

Distance	3232.7400000000002
Running	130:45
Idle	19:46
Stop	556:32
Inactive	36:51
Alert	2345

Detail

Date	First Ignition ON	Start Location	Distance	Running	Idle	Stop	Inactive	AV G	MA X	Dist ance	Dur ation	Alert	Start Odometer	End Odometer	Last Ignition Off	End Location
01-10-2021	01-10-2021 06:23	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	130.57	05:12	00:32	18:15	00:00	25	71	NA	NA	0	61458.44	61589.0	01-10-2021 17:55	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
02-10-2021	02-10-2021 06:58	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	119.93	04:50	00:16	18:54	00:00	25	74	NA	NA	0	61589.0	61708.92	02-10-2021 16:51	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
03-10-2021	03-10-2021 07:53	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	92.39	03:15	00:10	20:34	00:00	28	72	NA	NA	0	61708.92	61801.3	03-10-2021 13:51	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
04-10-2021	04-10-2021 06:26	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	129.21	04:56	00:31	18:33	00:00	26	72	NA	NA	15	61801.3	61930.5	04-10-2021 17:28	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
05-10-2021	05-10-2021 06:30	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	132.3	05:17	00:22	18:20	00:00	25	72	NA	NA	124	61930.5	62062.8	05-10-2021 17:02	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
06-10-2021	06-10-2021 06:10	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	155.01	05:57	00:57	17:06	00:00	26	73	NA	NA	116	62062.8	62217.81	06-10-2021 19:17	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
07-10-2021	07-10-2021 06:21	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	145.06	05:33	00:51	17:36	00:00	26	72	NA	NA	110	62217.81	62362.88	07-10-2021 18:55	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)

Travel Daily Summary

RJ 27 GC 8740 - Truck - 358480085305250 from 01-10-2021 00:00:00 to 31-10-2021 23:59:00

Detail

Date	First Ignition ON	Start Location	Distance	Running	Idle	Stop	Inactive	AV G	MA X	Distanc e	Duratio n	Alert	Start Odometer	End Odometer	Last Ignition Off	End Location
08-10-2021	08-10-2021 06:22	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	138.58	05:19	00:33	18:08	00:00	26	72	NA	NA	146	62362.88	62501.46	08-10-2021 17:25	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
09-10-2021	09-10-2021 06:59	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	136.06	05:32	00:47	17:40	00:00	25	70	NA	NA	94	62501.46	62637.52	09-10-2021 18:25	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
10-10-2021	10-10-2021 06:27	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	57.38	02:00	00:28	21:32	00:00	29	72	NA	NA	56	62637.52	62694.9	10-10-2021 16:51	NH27, Rajasthan (NE)
11-10-2021	11-10-2021 08:38	NH27, Rajasthan (NE)	0.94	00:03	00:01	17:33	06:23	8	8	NA	NA	6	62694.9	62695.84	11-10-2021 18:23	NH27, Rajasthan (NE)
12-10-2021	12-10-2021 08:11	NH27, Rajasthan (NE)	4.76	00:15	00:08	14:47	08:50	19	67	NA	NA	14	62695.84	62700.6	12-10-2021 21:03	Ajmer Vidhut Vitran Nigam Limited, Airport Road Near Water House, Opp, Near Nagda Petrol Pump, Pratap Nagar, Udaipur, Rajasthan (SE)
13-10-2021	13-10-2021 06:39	Ajmer Vidhut Vitran Nigam Limited, Airport Road Near Water House, Opp, Near Nagda Petrol Pump, Pratap Nagar, Udaipur, Rajasthan (SE)	130.7	05:21	01:00	17:38	00:00	24	73	NA	NA	114	62700.6	62831.3	13-10-2021 18:28	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
14-10-2021	14-10-2021 07:17	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	59.41	02:43	00:26	20:51	00:00	22	58	NA	NA	66	62831.3	62890.72	14-10-2021 17:03	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
15-10-2021	15-10-2021 06:34	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	48.22	01:42	00:05	20:06	02:07	28	64	NA	NA	34	62890.72	62938.94	15-10-2021 13:51	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
16-10-2021	16-10-2021 06:47	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	141.81	05:44	00:29	12:57	04:50	25	68	NA	NA	128	62938.94	63080.75	16-10-2021 17:14	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)

Travel Daily Summary

RJ 27 GC 8740 - Truck - 358480085305250 from 01-10-2021 00:00:00 to 31-10-2021 23:59:00

Detail

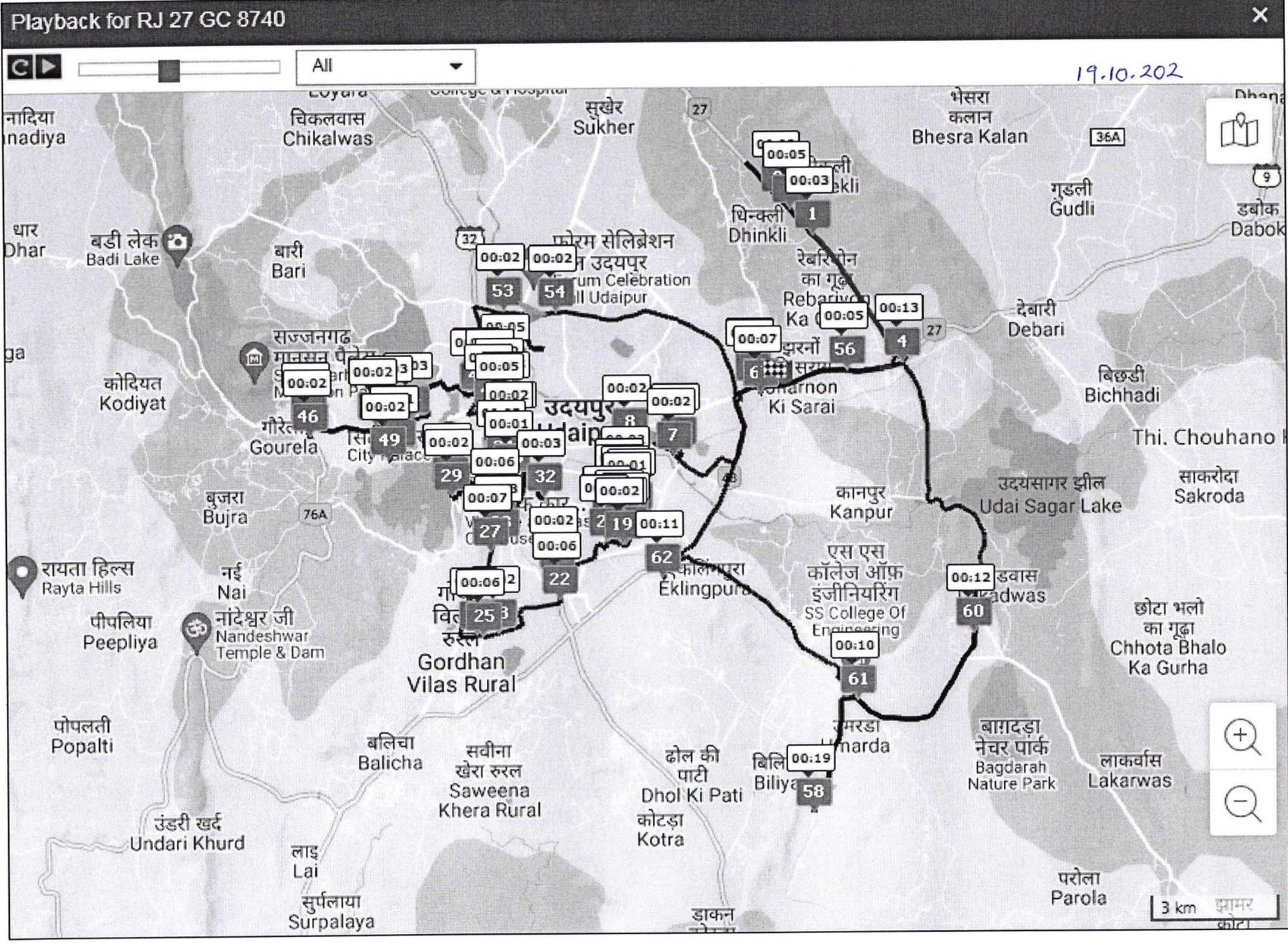
Date	First Ignition ON	Start Location	Distance	Running	Idle	Stop	Inactive	AV G	MA X	Dist ance	Dur atio n	Alert	Start Odometer	End Odometer	Last Ignition Off	End Location
17-10-2021	17-10-2021 08:31	Shri Rameshvar Mahadev Temple, Dagiyon Ki Pancholi, Udaipur, Rajasthan (NW)	21.75	00:43	00:07	08:29	14:41	31	60	NA	NA	20	63080.75	63102.5	17-10-2021 18:59	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
18-10-2021	18-10-2021 06:26	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	142.01	05:46	00:55	17:19	00:00	25	71	NA	NA	126	63102.5	63244.5	18-10-2021 18:42	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
19-10-2021	19-10-2021 06:49	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	119.3	05:03	00:36	18:21	00:00	24	74	NA	NA	146	63244.5	63363.8	19-10-2021 17:33	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
20-10-2021	20-10-2021 06:34	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	84.68	03:36	00:46	19:38	00:00	23	72	NA	NA	90	63363.8	63448.48	20-10-2021 20:03	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
21-10-2021	21-10-2021 06:37	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	133.47	05:33	00:36	17:51	00:00	24	74	NA	NA	132	63448.48	63581.95	21-10-2021 17:59	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
22-10-2021	22-10-2021 06:26	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	105.63	04:50	02:00	17:10	00:00	22	73	NA	NA	166	63581.95	63687.61	22-10-2021 19:02	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
23-10-2021	23-10-2021 07:16	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	102.16	04:36	01:19	18:05	00:00	22	70	NA	NA	96	63687.61	63789.8	23-10-2021 19:03	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
24-10-2021	24-10-2021 06:52	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	88.13	03:06	00:12	20:42	00:00	28	66	NA	NA	32	63789.8	63877.94	24-10-2021 14:22	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
25-10-2021	25-10-2021 06:55	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	106.27	04:46	01:01	18:13	00:00	22	63	NA	NA	94	63877.94	63984.21	25-10-2021 22:25	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
26-10-2021	26-10-2021 07:57	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	107.39	04:54	00:52	18:14	00:00	22	60	NA	NA	82	63984.21	64091.61	26-10-2021 20:38	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)

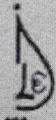
Travel Daily Summary

RJ 27 GC 8740 - Truck - 358480085305250 from 01-10-2021 00:00:00 to 31-10-2021 23:59:00

Detail

Date	First Ignition ON	Start Location	Distance	Running	Idle	Stop	Inactive	AV G	MA X	Dist ance	Dur ation	Alert	Start Odometer	End Odometer	Last Ignition Off	End Location
27-10-2021	27-10-2021 06:25	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	152.56	05:53	00:40	17:27	00:00	26	72	NA	NA	44	64091.61	64244.17	27-10-2021 17:56	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
28-10-2021	28-10-2021 06:31	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	157.63	06:09	00:54	16:58	00:00	26	67	NA	NA	92	64244.17	64401.81	28-10-2021 17:31	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
29-10-2021	29-10-2021 06:57	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	114.13	04:55	00:55	18:10	00:00	23	73	NA	NA	84	64401.81	64515.95	29-10-2021 17:14	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
30-10-2021	30-10-2021 08:08	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	122.3	05:23	01:04	17:33	00:00	23	64	NA	NA	86	64515.95	64638.25	30-10-2021 18:26	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)
31-10-2021	31-10-2021 09:07	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)	53.0	01:53	00:13	21:52	00:00	28	68	NA	NA	32	64638.25	64691.25	31-10-2021 14:36	17, Udaipur Rd, UIT Colony, Pratap Nagar, Udaipur, Rajasthan (SE)





L. D. ENGINEERING™
The Designers

Plot No: 44+45/A/7, Phase-1, GIDC,
Vatva, Ahmedabad-382445, Gujarat, India.
M : +91-98246 97666
Email : nrugesh@ldengg.com
ldnrugesh@gmail.com || Web : www.ldengg.com

To,
En-Vision Enviro Engineers Pvt. Ltd.
Plot No: 5008, Villeg: Umarda,
Tehsil: Girwa,
Dist: Udaipur
Rajasthan.

This is certify that the undernoted product has been tested with satisfactory result in accordance with the relevant requirement of the En-Vision Enviro Engineers Pvt. Ltd.

Incinerator Tested By: L.D. ENGINEERING, Ahmadabad
Incinerator Type DISPOSED OF BIO-MEDICALWASTE

A STANDARDS FOR INCINERATION

	Results
1. Combustion efficiency (CE) :	99.50%
2. Temperature of the primary chamber:	847 C
3. Temperature of secondary chamber:	1092 C
4. Secondary chamber gas residence:	2 seconds

B EMISSION STANDARDS

Parameters	Unit	Results
1. Average Flue Gas Velocity:	M/Sec	2.03
2. Suspended Particulars Matter:	Mg/Nm ³	102
3. NO _x :	Mg/Nm ³	6.7
4. HCL:	Mg/Nm ³	4.10

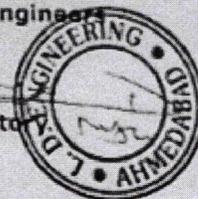
A copy of this certificate should be carried on board a vessel fitted with this equipment at all times.

Certificate No: LDE/ 0001/2019
Issue Date: 08/09/2019

L.D. Engineers

Signature

Seal



DATE : 16/10/21
 Cycle started at 15:16
 Set Temp: 121.2 °C
 St. Time: 30 mins
 Vacuum Cycle: 00
 Exhaust: FAST
 Vac Hold: 00 mins
 Fo (mins): 08.8

TIME	T1 (°C)	P (psi)
Heating		
15:16	68.2	03.2
15:17	89.4	09.7
15:18	99.7	12.0
15:19	107.3	13.9
15:20	111.8	15.8
15:21	115.1	17.5
15:22	117.6	19.0
15:23	119.7	20.2
15:24	121.0	20.9
Sterilization Start		
15:25	121.4	21.0
15:26	121.2	20.9
15:27	121.4	20.6
15:28	121.3	20.9
15:29	121.3	20.2
15:30	121.3	20.6
15:31	121.4	19.9
15:32	121.4	20.1
15:33	121.4	19.8
15:34	121.3	19.6
15:35	121.5	19.7
15:36	121.2	19.5
15:37	121.4	19.4
15:38	121.4	19.6
15:39	121.3	19.1
15:40	121.2	19.3
15:41	121.4	19.2
15:42	121.3	19.1



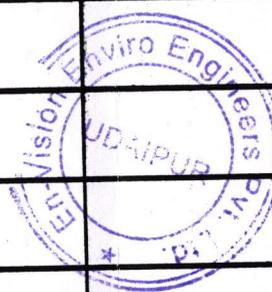
En-Vision Enviro Eng. (P) Ltd.

002199

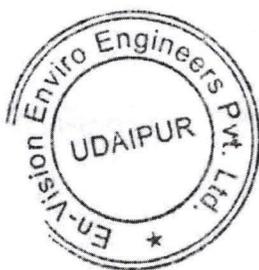
Centralised BioMedical Waste Treatment Facility, Udaipur

LOG BOOK FOR OPERATING THE AUTOCLAVE

Time	Batch Number	Quantity of waste feeding per batch in Kg.	Temperature and pressure in every ten minutes		Consumption of electricity and Diesel	Net Quantity of waste received in Kg.	Net Quantity Of waste left over in kg 10 = 9-(4)
			Temperature in °C	Pressure in PSI	Diesel in liters		
2	3	4	5	6	7	8	9
10.00	1		41°C	0.1 kg			
10.10	1		59°C	0.4 kg			
10.20	1		74°C	0.9 kg			
10.30	1		98°C	1.1 kg			
10.40	1		118°C	1.3 kg			
10.50	1		122°C	1.5 kg			
11.00	1		-	-			
11.10	1		-	-			



Scan Timestamp	CO (%)	CO2 (%)	O2 (%)	PM (mg/m3)	TEMPP (deg C)	TEMPS (deg C)
20-Oct-2021 07:30:01	0.3	0.52	15.06	2.99	785.89	970.6
19-Oct-2021 07:30:01	0.12	0.85	20.22	3	777.55	967.97
18-Oct-2021 07:30:01	0.29	0.01	13.91	3	776.37	958.65
17-Oct-2021 07:30:01	0.21	0.01	11.7	2.99	711.97	879.01
16-Oct-2021 07:30:01	0.19	0	10.38	3	813.92	1005.13
15-Oct-2021 07:30:01	0.07	0	11.91	3	463.53	572.34
14-Oct-2021 07:30:01	0.09	0	16	2.99	611.06	754.41
13-Oct-2021 07:30:01	0.11	0.68	19.39	3	755.66	933.19
12-Oct-2021 07:30:01	0.16	0	17.73	2.99	845.56	1042.02
11-Oct-2021 07:30:01	0.26	2.39	15.01	3	818.34	1010.36
10-Oct-2021 07:30:01	0.46	2.62	14.48	3	841.04	1038.31
09-Oct-2021 07:30:01	0.31	1.78	14.37	3	849.43	1048.31
08-Oct-2021 07:30:01	0.21	0	8.73	3	635.47	784.73
07-Oct-2021 07:30:01	0.47	2.47	13.49	3	817.1	1008.65
06-Oct-2021 07:30:01	0.21	3.32	10.2	3	686.51	847.55
05-Oct-2021 07:30:01	0.43	3.18	12.94	3	843.72	1041.34
04-Oct-2021 07:30:01	0.05	0.48	2.03	2.98	135	165.76
03-Oct-2021 07:30:01	0.47	0.01	9.69	3	849.2	1048.03
02-Oct-2021 07:30:01	0.28	2.38	12.5	3	851	1050.31
01-Oct-2021 07:30:01	0.37	0.27	14.75	2.99	837.66	1034.05



Branch Office : 128/103, 1st Floor, Samruddhi Complex, Opp. Krishi Mandi, Nr. Reti Stand, Udaipur, Rajasthan
Ph. No. (0294) 2481513 e-mail : bmw.udaipur@en-vision.in, Visit us at : www.en-vision.in
Site : Plot No. 5008, Village Umarda, Tehsil Girwa, Dist. Udaipur, Rajasthan

Annexure 7

EEEPL/2021/1079

Date: 5th, October, 2021

To,
The Member Secretary
Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongri,
Jaipur- 302004

Subject: - Regarding Submission of Manifest for Hazardous Waste transportation & Disposal at TSDF -Udaipur.

Respected Sir,

Greetings of the day!

In line of above subject herewith, we are submitting herewith the manifest no. 51332 for transportation and disposal of Ash from Incinerator to TSDF (Treatment Storage and Disposal Facility- Rajasthan Waste Management Project) Udaipur for disposal as per Hazardous waste management Rules.

This is for your kind reference only.

Thanking you

Yours faithfully,

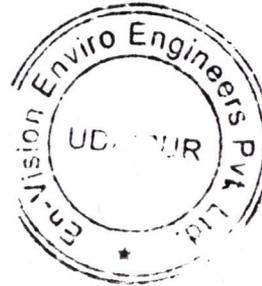
For En - Vision Enviro Engineers Pvt. Ltd.


SHARAD TAMBOLI

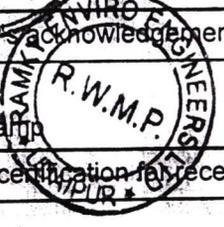
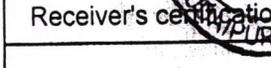
(FACILITY INCHARGE)

Copy to:-

- (1.) The Regional Officer
Rajasthan State Pollution Control Board
F- 470, MIA, Near UCCI Building,
Udaipur (Raj)
- (2.) BMW CELL GROUP, INCHARGE



MANIFEST FOR HAZARDOUS AND OTHER WASTE

1.	Sender's name and mailing address (including phone no. and e-mail)	En-Vision Enviro Eng. Pvt. Ltd. 5008, Umarda (Raj) Udaipur bmw.udaipur@en-vision.in Mob. 9783080752		
2.	Sender's authorisation No.	BMW/2018/BMW/BMW-19/513		
3.	Manifest Document No.	51332		
4.	Transporter's name and address : (including Phone No. and e-mail)	Rajasthan Waste Management (RWMP) Debari - Udaipur (Raj.)		
5.	Type of vehicle	(Truck/Tanker/Special Vehicle) Haz Waste Vehi		
6.	Transport's registration No.	RPCB/HWM/2020-21/HSW/HSW/76		
7.	Vehicle registration No.	RJ27 - GC - 7620		
8.	Receiver's name and mailing address (including Phone No. and e-mail)	RAJASTHAN WASTE MANAGEMENT PROJECT (A Div. of Ramky Enviro Engineers Ltd.) SURVEY No.-1018/13, Village-Gudli, Teh.-Mavli, Dist.-Udaipur Phone No. : 0294-2658253-54 E-Mail : rwmp@ramky.com		
9.	Receiver's authorisation No.	RPCB/HWM/2017-2018/HSW/HSW/195		
10.	Waste description	Ash from incinerator		
11.	Total quantity No. of Containers	3.980 M ³ or MT Bags No. Nos.		
12.	Physical form	(Solid/Semi-Solid/Sludge/Oily/Tarry/Sturry/Liquid)		
13.	Special handling instructions and additional information	Use Safety Equipments during Handling waste		
14.	Sender's Certificate	I hereby declare that the contents of the consignment are fully accurately described above by proper shipping name and categorised, packed, marked, and labeled, and are in all respect proper conditions for transport by road according to applicable nat government regulations.		
		Name & Stamp	Signature	Month: 10 Day: 04 Year: 2021
		Name & Stamp	Signature	Month: 10 Day: 04 Year: 2021
		Name & Stamp	Signature	Month: 10 Day: 04 Year: 2021

COPY 1 of

White Copy

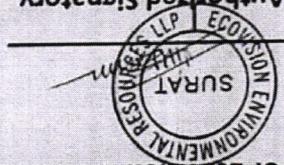
To Be Forwarded To The RSPCB By The Occup



Regd. Office: A Wing HG2, Suryoday Co. Op. Housing Soc. Ltd., Karan Park, Kalpana Chavla Road, Adajan, Chorvasi, Surat, Gujarat - 395009, India.
 Site Address: Plant at Plot No. 11, 12, 13 Gamtal Bhatar, Surat-395007 Gujarat.
 T: +91 261 2223002, Helpline: 18002333002
 Web: www.eco-vision.co.in
 Email: info@eco-vision.co.in

Enviro Environmental Resources LLP.

Authorized Signatory



For Enviro Environmental Resources LLP

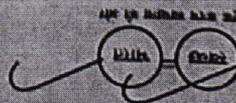
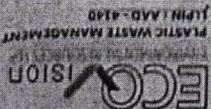
Receipt Date	Type of Waste Material	Vehicle No.	Recycled Qty.
15-10-2021	Treated Plastic Waste	MH48BM7603	14000 Kg

The vehicle wise receipt details are as under:

This is to certify that, we have successfully recycled 14000 Kg of Treated Plastic sent by M/s. Enviro Engineers Pvt. Ltd. located at Plot No: 5008, Village: Umarda, Tehsil: Girwa, Dist: Udaipur, Rajasthan on dated: 14/10/2021 for compliance of Waste PWM Rule 2016 and its subsequent amendments. The Certificate of the quantity mentioned is not issued to any other entity.

Recycling Certificate

Certificate No: EERL/S/PI/21/001
 Date: 15/10/2021



Annex-8